(b) whether Government propose to exploit this potential and provide power to States which are in need of electricity?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHI-LA ROHATGI): (a) Yes, Sir. The bulk of the unexploited hydroelectric potential is located in Jammu and Kashmir. Himachal Pradesh, Sikkim and Arunachal Pradesh, where the demand itself is not very high.

(b) Yes, Sir.

Oil produced in India

738. SHRI ANAND SHARMA: SHRI BHUBANESHWAR KALITA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) what percentage of India's domestic requirement is met by oil produced in India;
- (b) what was the quantity of oil imported from other countries and the amount paid in foreign exchange during the last three years, year-wise; and
- (c) what steps are being taken to wards achieving self-sufficiency in petroleum products?

THE MINISTER OF STATE IN

THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUSHI-LA ROHATGI): (a) About 69 per cent at present.

(b) The details are as under:— 808 RS—5.

Year		Net import of crude oil ('000 Tornes)		Value Rs. Crores (Equivalent of foreign exchange)
1983-84			10445	2309-95
1984-85	41	*	7164	1867-18
1985-86 (Provisional)	(*)	*	14615	3551-69

- (c) Some of the steps are:—
- fi) Intensification of exploration which may eventually lead to enhanced production.
- (ii) Intensification of work over operations.
 - (iii) Use of enhanced oil recovery techniques.
 - (iv) Induction of advanced technology.
 - (v) Conservation measures aimed to curb consumption

Licence[^] to private sector for setting up electric plants

- 739. -SHRI SURAJ PRASAD: Will the Minister of ENERGY be pleased to state:
- (a) the number of licences given to the private sector for the setting up of electricity generating plants in 1981-82, 1982-83, 1983-84 and 1984-85 and with what results; and
- Ob) which are the States in which such licences were given?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER AND MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATT SUSHI-. LA ROHATGI): (a) and (b) No new licences were issued to private sector organisations for setting up power generation units i_n utilities! during 1981-82 to 1984-8S. However, a proposal from Gujarat to set up _a US